

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

Original Application No.180/00271/2017

Friday, this the 25th day of January, 2019

Hon'ble Mr. E.K. Bharat Bhushan, Administrative Member
Hon'ble Mr. Ashish Kalia, Judicial Member

Nazleenu.A
Junior Hindi Translator
Subsidiary Intelligence Bureau (SIB)
Vazhuthacaud, Thiruvananthapuram
Residing at “Nunus”, Vikas Nagar
Sreekaryam P.O
Thiruvananthapuram - 17

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Applicant

(By Advocate – Mr. Philip T. Varghese)

v e r s u s

1. Union of India
represented by Secretary
Ministry of Home Affairs, Central Secretariat
New Delhi – 110 001
2. The Secretary
Government of India
Ministry of Home Affairs
Department of Official Language
NDCC-2 Building, B Wing, 4th Floor
Jain Singh Road, New Delhi – 110 021
3. The Under Secretary
Government of India, Ministry of Home Affairs
Department of Official Language
NDCC-2 Building, B Wing, 4th Floor
Jain Singh Road, New Delhi – 110 021
4. The Joint Deputy Director (E)
Subsidiary Intelligence Bureau (SIB)
Vazhuthacaud, Thiruvananthapuram- 695 014

Respondents

(By Advocate – Mr.N.Anilkumar,SCGSC)

This Original Application having been heard on 25.1.2019, the Tribunal on the same day delivered the following :

O R D E R (ORAL)

Per: Mr.E.K.Bharat Bhushan, Administrative Member

When the matter was taken up for hearing today, learned counsel for the respondents draws our attention to paragraph 5 of the additional reply statement filed on behalf of respondent nos.2 & 3 wherein it has been stated that the respondents have no objection to allow the applicant to complete 5 years term at her present station from 11.4.2014. Hence the prayer of the applicant for posting her at SIB Trivandrum is seen to have been met. This is the only relief specifically sought for in the Original Application. Hence the Original Application is closed. No costs.

**(ASHISH KALIA)
JUDICIAL MEMBER**

**(E.K.BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER**

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List of Annexures

Annexure A1 - True copy of the Order FileNo.13/2/2017-OL (Service) dated 19.3.2017 issued by the 3rd respondent

Annexure A2 - True copy of the relieving order No.55/2005 dated 4.2.2005 issued by the Joint Deputy Director, SIB, Hyderabad

Annexure A3 - True copy of the order No.7/Est/CV/2005(88)-2590-2600 dated 18/19.2.2014 issued by Assistant Director (E), SIB, Bangalore

Annexure A4 - True copy of the representation dated 2.1.2015 submitted by the applicant

Annexure A5 - True copy of the order no.5/20/2016/OL(Service) dated 3.10.2016 issued by 3rd respondent

Annexure A6 - True copy of order No.5/20/2016 OL(Service) dated 3.10.2016.

Annexure A7 - True copy of the order No.5/20/2016-OL(Service) dated 3.11.2016 issued by 3rd respondent in Hindi

Annexure A8 - True English Translation of Annexure A-7

Annexure A9 - True copy of the order no.5/20/2016-OL(Service) dated 16.12.2016 issued by the 3rd respondent

Annexure A10 - True English Translation of Annexure A-9

Annexure A11 - True copy of the order no.15/63/2013-OL (Service) dated 11.2.2014 issued by the 2nd respondent

Annexure A12 - True copy of discharge summary dated 19.9.2014 of the applicant from the Kerala Institute of Medical Science

Annexure A13 - True copy of the True copy of the order in O.A No.180/00016/2017 dated 1.2.2017.

Annexure R1 - True copy of the order of this Tribunal dated 1.2.2017 in O.A No.16/2017 filed by the applicant

Annexure R2 - True copy of the SCOL service (Groups A & B Posts) Recruitment Rules,2015.

Annexure R3 - True copy of the Office Memorandum
No.16/43/83-OL(S) dated 30.12.1983

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